

IN THE NATIONAL COMPANY LAW TRIBUNAL
NEW DELHI BENCH, (COURT-II)

Item No. 116
(IB)-3044(ND)2019

IN THE MATTER OF:

Harish Kumar Rijhwani & Anr.

... Applicant/Petitioner

Vs.

M/s. TGB Realty Pvt. Ltd

... Respondent

Under Section: 7 of IBC, CIRP

Order delivered on 05.04.2021

CORAM:

**SHRI. ABNI RANJAN KUMAR SINHA,
HON'BLE MEMBER (J)**

**SHRI. L. N. GUPTA,
HON'BLE MEMBER (T)**

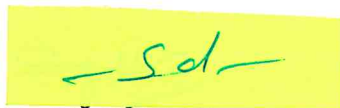
PRESENT:

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ORDER

The Ld. Counsel appearing for the Petitioner seeks permission to withdraw the Petition. Heard. Prayer is allowed.

The Company Petition No. (IB)-3044(ND)2019 is Dismissed as withdrawn.



**(L. N. GUPTA)
MEMBER (T)**



**(ABNI RANJAN KUMAR SINHA)
MEMBER (J)**